

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.05.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/968/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : SUSHIL R BHATIA  
NAME OF THE RESPONDENT(S) : PRESIDUM CONSTRUCTION (COIMBATORE) PVT LTD  
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-		REPRESENTATION BY WHOM	

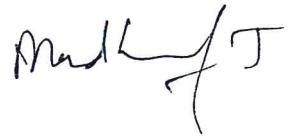
Surendhar B

Counsel for Financial  
Creditor



Madhumitha

Counsel for Corporate  
Debtor



**ORDER**

Counsels for both the parties present. Counsel for the Corporate Debtor prayed for time to file the reply. At request, time is enlarged with the direction to file the reply before the next date of hearing. Matter is posted for arguments. Put up on **30.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)